145

Guns	22
Grenades	64 6
Bombs	67
Mines	35
Rocket boosters	22
Explosives (Kgs)	113
Ammunitions (Rounds)	90856
Rockets	26

The militants keep on shifting from one place to another and as such there are no fixed hideouts. However, security operations in areas of militant concentration have been stepped up as a result of which a large number of militants have been killed and a number of outfits have been weakened

Transfer of Chandigarh to Punjab

342. SHRI S. S. SURJEWALA: Will the Minister of HOME AFFAIRS pleased to state:

- (a) whether Government propose to transfer Chandigarh to Punjab if so, the details thereof:
- (b) what Haryana will get in lieu of this transfer;
- (c) whether Government propose help the State of Haryana in constructing a Capital of its own, if so, the details thereof; and
- (d) whether there is proposal bifurcate Punjab and Haryana High Court to set up a separate court in the State of Haryana?

THE MINISTER OF STATE IN THE MINISTRY OF HOME **AFFAIRS** (SHRI RAJESH PILOT): (a) to (d) No decision about the future set up Chandigarh has been taken so far. Until this issue is decided, the question compensating Haryana, or of bifurcating the Punjab & Haryana High Court does not arise.

Review of the situation in North East

343. SHRI TARA CHARAN MAJUM-DAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a high level meeting review the situation of the North-East was held in New Delhi recently; and
- (b) if so, what are the details thereof and the steps taken to contain terrorism in that region?

THE MINISTER OF STATE IN THE MINISTRY OF HOME **AFFAIRS** (SHRI P. M. SAYEED): (a) Yes, Sir,

(b) There is an institutional arrangement to review the security situation in the States of the NE region in which representatives of Ministry of Affairs, Central Security Organisations. Chief Secretaries and Directors General of Police of the States of NE region are reprecented. The situation is periodically reviewed in the meetings held from time to time. Last such meeting was taken by the Home Secretary on 8-7-1993 at New Delhi.

The maintenance of public order is the responsibility of the State Government.

The States of NE region are tackling the insurgency/terrorism problem in their respective States. The Central Government is keeping a close watch on situation and provides necessary assistance to them on a need-basis. There are number of insurgent extremist groupe operating in the States of NE regon. Prominent amongst them are (1) United Liberation Front of Asom; (2) National Socialist Council of Nagaland; (3) Meitei Extremists Organisation and (4) Security Force.

The need to counter the nefarious activities has been recognised and attempts to evolve coordinated strategy to meet challenge have been made.

In addition to the Central Para Military Forces which have been provided to these States to assist them in the maintenance of law and order, the Government India have also extended the assistance of Army to them on selective basis.